Annexure
Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on:

(Amount in ₹)

Sl. No.	Category of stakeholders					Summary of claims received Summary of claims admitted Continuctain					Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount									
1	Unpaid insolvency resolution process costs				0				NA					
2	Liquidation costs incurred till date		33265		33265				NA					
3	Secured financial creditors	1	35,45,10,583	1	35,45,10,583	0	0		1					
4	Unsecured financial creditors	0	-	-	-	0	0		2					
5	Operational creditors (Workmen)	0	-		-	0	0		3					
6	Operational creditors (Employees)	0	-		-	0	0		4					
7	Operational creditors (Government Dues)	2	24,69,54,173	2	24,69,54,173	0	0		5					
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	16,12,27,738	1	16,12,27,738	0	0		6					
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	-	-		0	0		7					
Total		4	76,26,92,494	4	76,26,92,494									

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 27.11.2023

List of secured financial creditors

(Amount in ₹)

S		Name of creditor	Details of clair	m received			Details of c	laim admitted		Amount of contingent	1	I	Amount of claim under	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim a dmitted	claim	covered by	security interest	1	by guarantee	% share in total amount of claims admitted		mutual dues, that may be set off		verification	
1		Union Bank Of India	21.11.2023	35,45,10,582.69		CC,Loan+I	0	No	0	10,08,72,000	46.52	0	0	0	0	
_	1															

Annexure-2

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 27.11.2023 List of unsecured financial creditors (Amount in ₹)

Sl.	Name of creditor	Details of claim re	ceived	Details	Amount of contingent	Amount of a ny	Amount of	Amount of claim	Remarks, if any			
No.								claim	mutual dues,	claim	under verification	
		Date of receipt	Amount	Amount of claim	Nature of claim	Amount	% share in		that may be set	rejected		
			claimed	admitted		covered by	total amount		off	*		
						guarantee	of					
							claims					
							admitted					
								0	0	0	0	
1								l				

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 27.11.2023

List of operational creditors (Workmen) (Amount in

₹)

Name of authorised	Name of workman	 of claim eived		Details of claim add	nitted		Amount of contingent	Amount of any	Amount of claim	claim under	Remarks, if any
representative, if any		Amount claimed	claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	of claim	% share in total amount of claims admitted		mutual dues, that may be set off	rejected	verification	
Nil											
	·										

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 27.11.2023

List of operational creditors (Employees)

(Amount in ₹)

Sl.	Name of	 Details of	f claim]	Details of claim admi	tted		Amount of			l	Remarks, if
		received	I	m . 1		lar . e	01 .	1 0			claim under	any
	representative, if	Date of	Amount	Total am	Amount of claim	Nature of claim	% share in	claim	mutual	rejected	verification	
	any	receipt	claimed	ount of	for the period of	total amount		dues, that				
				claim	twelve months	of claims		may be set				
				admitted	preceding the		admitted		off			
					liquidation commencement							
					date							
	NIL											

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 27.11.2023

List of operational creditors (Government Dues)

(Amount in ₹)

SI	. Details of Claiman	nt	Details of claim received			Details of claim admitted				Amount of	Amount	Amount	Amount of	Remarks, if
No						1				contingent	of any	of claim	claim under	any
	Department G	Government Date of receipt Amount claimed Amount of claim Nature of claim Amount Mhether lie % share in c					claim	mutual	rejected	verification				
					admitted		covered by / attachment total			dues,				
									amount of		that may			
								(claims		be set off			
							pending		admitted					
							disposal							
-														-
1	CGST	Central	08.11.2023	23,04,26,171.00	23,04,26,171.00	SCN dues	0	No	30.24	0	0	0	0	0
2	GST St	tate	24.11.2023	1,65,28,002.00	1,65,28,002.00	VAT asssssment dues AY 2009-2013	0	No	2.17	0	0	0		
				24,69,54,173.00	24,69,54,173.00									

Annexure-6

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 27.11.2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in *\bar{\text{3}})

SI		ame of creditor	Details of claim received Details of claim admitted															Amount of claim under	Remarks, if
	,				Amount of cladmitted	aim		•	Whether lien / attachment removed? (Yes/No)		covered by guarantee		% share in total amount of claims admitted		contingent claim		rejected	verification	any
1	l _v	MSEDCL	08.11.2023	161227738	161227738		Supply Dues+Penalty+Int+Legal Chs	62738986	No		NIL		21.07	,	Nil	Nil	Nil	Nil	
2	Ť				101227730		CHO	0			NIL				Nil	Nil	Nil	Nil	
3								0			NIL				Nil	Nil	Nil	Nil	Nil
4								0		1	NIL			1	Nil	Nil	Nil	Nil	

Name of the corporate debtor: Vikram Iron And Steel Company Private Limited Date of commencement of liquidation: 17.10.2023(received on18.10.2023); List of stakeholders as on: 27.11.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of	Category of	Details of	of claim		D	etails of claim	etails of claim admitted				Amount	Amount of	Amount of	Remarks,
No	stakeholder	stakeholders (received									of any	claim	claim under	if any
.		preference	Date of	Amount	Amount of	Nature of	Amount	Whether lien	Amount	% share in	claim	mutual	rejected	verification	
		shareholders /	receipt	claimed	claim	claim	covered by	/ attachment	covered by	total		dues,	*		
		equity			admitte d		lien or	removed?	guarantee	amount of		that may			
		shareholders /					attachment	(Yes/No)		claims		be set off			
		partners					pending			admitted					
		/ others)					disposal								
	nil														
									<u> </u>						